



**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF TRIPURA**

No.F.3 (25)-HC/2020/ 530 Dated, Agartala, the 07th July, 2020

NOTIFICATION

In exercise of powers conferred under the Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010, read with the Rule 24 of the Tripura State Legal Services Authority Rules, 1998, the Chairman, High Court Legal Services Committee, High Court of Tripura in consultation with the Advocate General, State of Tripura and the Members of the Monitoring Committee, High Court Legal Services Committee, High Court of Tripura has been pleased to empanel the following legal practitioner as Panel Lawyer of the High Court Legal Services Committee, High Court of Tripura: -

Panel of lawyer having practicing experience more than 12 years

For conducting Criminal & Civil Cases

Sl. No	Name of the Legal Practitioner with address	Phone/Mobile Number
1.	Mr. Jayanta Majumdar Address:- Krishna Nagar, in between Colonel Chowmuhani and Haradhan Sangha, Agartala, West Tripura, PIN-799002.	9436129110

- (I). The Panel Lawyer shall be paid fee/honorarium as per the Schedule of the Tripura State Legal Services Authority Regulations, 1998 on submission of bill supported by the copies of Memo. of Appointment issued by the HCLSC and the Order/Judgment passed by the Hon'ble High Court in the related case.
- (II). The Panel Lawyer shall intimate the Secretary to the High Court Legal Services Committee, High Court of Tripura about the case number, date of filing, position of the case etc. soon after the case is filed in the Hon'ble High Court on behalf of the Legal Aid Beneficiary.
- (III). The Panel Lawyer shall inform the development of case(s)/assignment(s), lying pending with him/her, to the Secretary to the High Court Legal Services Committee, High Court of Tripura **on monthly basis** for evaluation of his/her performance in respect of each and every assigned legal aid case.
- (IV). The Panel Lawyer shall render his service for legal aid, as and when called for.

- (V). If a Panel Lawyer is found to be guilty of misconduct or violates any of the provisions of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010; and/or the Tripura State Legal Services Authority Rules, 1998, he or she shall be liable to be removed from the Panel besides any appropriate legal proceedings.

This is issued in addition to the earlier Notifications No.F.3 (25)-HC/2019/587, dated 20.05.2019, No.F.3 (25)-HC/2019/667, dated, the 29.05.2019 & No.F.3 (25)-HC/2019/1334, dated, the 26.09.2019.

This will come into force w.e.f. **07th July, 2020.**

By order,

sdf
(A. Debbarma)
Secretary to the High Court Legal Services Committee
High Court of Tripura

No.F.3 (25)-HC/2020/ 531-44 Dated, Agartala, the 07th July, 2020

Copy to: -

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;
2. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Executive Chairman, Tripura State Legal Services Authority for kind appraisal of His Lordship;
3. The Secretary to the Hon'ble Mr. Justice A. Lodh, Chairman, High Court Legal Services Committee, High Court of Tripura for kind appraisal of His Lordship;
4. The Advocate General, State of Tripura, Agartala;
5. The President, High Court Bar Association, High Court of Tripura, Agartala;
6. Mr. S. M. Chakraborty, Ld. Senior Advocate (Member, Monitoring Committee, HCLSC).
7. The Secretary, High Court Bar Association, High Court of Tripura, Agartala;
8. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura;
9. The P.A. attached with the Registrar General, High Court of Tripura, Agartala;
10. Mr. Jayanta Majumdar, Panel Lawyer, HCLSC, High Court of Tripura, Agartala;
11. The System Analyst, High Court of Tripura, Agartala. He is directed to upload the same in the official website of the High Court of Tripura;
12. All the Court Masters, High Court of Tripura, Agartala;
13. Concerned file; and
14. **NOTICE BOARD.**

(Signature)
(A. Debbarma)
Secretary to the High Court Legal Services Committee